

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar
2.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt. Ltd. Vs. Bhuleswar Steel & Alloys Pvt. Ltd.	Kanupriya Tiwari	Sanjay Bhatt
3.	Comp. App. (AT) (Ins) No. 691 of 2021 (With Defects)	Bhawanishankar Harishchandra Sharma, Director of Supreme Housing and Hospitality Pvt. Ltd. Vs. CBRE South Asia Pvt. Ltd. & Anr.	Abhirup Dasgupta	Parisha Shah-R1

For Directions

4.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
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For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt. Ltd. & Ors.	Soumya Dutta	Shruti Agarwal-R3 Partha Sil-R4
6.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	Iswar Mohapatra
7.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar-R1
8.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors. With	Raveena Rai	Vikky Dang-R2 Atul Sharma-R2, R3 & R4

9.	Comp. App. (AT) (Ins) No. 740 of 2021	Minosha India Ltd. Vs. Pooja Bahry & Ors.	Prateek Kumar	Pooja Bahry Vicky Dang Atul Sharma-R2- R4
10.	Comp. App. (AT) (Ins) No. 471 of 2021	Ravi Sharma Vs. Nilesh Sharma	Ms. Eshna Kumar	Varsha Banerjee-R1 Nilesh Sharma
11.	Comp. App. (AT) (Ins) No. 908 of 2021	Sanjay Rajkumar Chhabriaa Vs. Moon Star Securities Trading & Finance Co. Ltd & anr.	Kumar Anurag Singh	Aastha Mehta Alok Jain-R1 Ranjana Roy Gawai Vasudha Sen-R2
12.	Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	Pradeep Kumar-R1, Krishna Kumar-R2 & R3

For Hearing

13.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1
14.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Abhishek Garg	Abhishek Anand-R1 Kunal Tandon-R2 Sandeep Bajaj-R3
15.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan Tathagat
16.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP Vidhan Vyas-R2
17.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Despande Kaustav Som Arjun Krishnan-R1
18.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal- RP
19.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

20.	I.A. No. 1944-1946 of 2021 in Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta
21.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
22.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7

For Directions - to Settle Date

23.	I.A. No. 1256 of 2021 in Comp. App. (AT) No. 02 of 2021 (PH)	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
24.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purvi Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar